

**R.O.C.No. 33019-A/2020-B2**



**SENIOR CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 89 / 2020**

The Government in G.O.Ms.No.297, Home (Cts.III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of an Additional Sub Court at Ponneri in Tiruvallur District.

Tmt. M.Samundeeswari Prabha, Special Sub Judge, Special Sub Court to deal with LAOP cases, Tiruvallur, is transferred and posted as Additional Sub Judge, Ponneri, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 24.07.2020.**

**Sd/-C.Kumarappan  
REGISTRAR GENERAL**